(d) the purposes for which the grants-in-aid have been utilized are as follows:

(i) meeting the cost of distribution of the Indian Multipurpose Food and/ or products incorporating it, either partly or wholly free of cost to orphanages, hospitals, welfare societies, schools and colleges, charitable organisations etc. etc;

(ii) meeting expenditure on propaganda and publicity and other related expenditure which would facilitate the object of popularising the Indian Multipurpose Food; and

(iii) meeting the establishment and administrative expenses of the office of the Meals for Millions Association of India at New Delhi.

Reserve Bank Loan for Orissa Agriculturists

2346. Sbri Chintamoni Panigrahi: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that a short term loan of only rupees thirty lakhs has been advanced to Orissa by the Reserve Bank to be advanced to the agriculturists during 1960-61 and 1961-62;

(b) whether this amount is adequate to meet the needs of the agriculturists of that State; and

(c) whether Government propose to advance more short term loans for agriculturists of Orissa?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) to (c). Necessary information is being collected and will be laid on the Table of the Sabha shortly.

Delhi Milk Scheme

2347. Shri A. M. Tariq: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are considering the question of supply of uniforms to the staff working in the milk booths of the Delhi Milk Supply Scheme; and

(b) if so, when it is expected to be finalis d?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) No.

(b) Does not arise.

Floods in Orissa

2348. Sbri B. C. Mullick: Will the Minister of Irrigation and Power be pleased to refer to the statement laid on the Table on the 31st August, 1960 on the flood situation in Orissa and state how many villages so far have been provided with raised community platforms where the people along with their cattle and other belongings can take shelter at the time of floods?

The Deputy Minister of Irrigation and Power (Shri Hathi): The requisite information is being collected and will be laid on the Table of the House as soon as possible.

Export of Vegetable Seeds

2349. Shrimati Maimoona Sultan: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the export of vegetable seeds has increased considerably during the Second Five Year Plan period, and, if so, to what extent, and

(b) the number of registered vegetable seeds farms at the beginning and end of Second Plan period?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) A statement is laid on the Table. [See Appendix IV, annexure No. 14].

(b) Information about registered vegetable seeds farms is not collected on regular basis and hence is not available.

Night Air Mail via Nagpur

2359. Shri Birendra Bahadur Singhji: Will the Minister of Transport